

फ़ाइल संख्या. RCD-02001/216/2025-Regulatory-FSSAI [E-14478]
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(नियामक अनुपालन प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली – 110002

Dated: 23.09.2025

To,

1. Commissioners of all States/UTs;
2. All Regional Directors, FSSAI.

Subject: Special festive drive to ensure food safety, quality and prevention of adulteration during the month of September-October, 2025-reg.

Madam/ Sir,

With the onset of the festive season, the demand for sweets, savouries, and milk & milk products (such as ghee, khoa, paneer, etc.) witnesses a significant surge across the country. This seasonal rise often creates economic incentives for adulteration- posing serious risks to public health and undermining consumer confidence.

2. In order to address this concern and to safeguard public health, it is hereby requested to conduct **special surveillance and/or enforcement drives** during the festive period. These drives may be focused particularly on identified hot spots and sensitive locations under your jurisdiction. Further, it must also be ensured that, **Food Safety on Wheels (FSWs), wherever available, may be strategically deployed** in prominent market places and/or based on specific intelligence inputs to facilitate on-the-spot testing, strengthen vigilance, create awareness and to boost consumer trust by assuring them of safe and quality food products during the festive season.

3. Additionally, **the relevant data of inspection, sampling and their outcome mandatorily to be updated/recorded on FoSCoS / FoSCoRIS latest by 15th November, 2025.**

This matter may be treated as **MOST IMPORTANT.**

(Dr. Satyen Kumar Panda)
Executive Director, CS & Advisor (QA)

Copy to:

1. PS to CEO, FSSAI; (for information)
2. Advisor, QA, FSSAI; (for information)
3. CITO- For uploading on FSSAI website.